

**BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI**

Date of Decision: 11/01/2018

**Misc. Application No.152 of 2016
And
Appeal No.154 of 2016**

Bharat Ramakrishna Sekhsaria
son of late Ramakrishna Sekhsaria
sole proprietor of
M/s. Ramakrishna Sekhsaria
58A, Walkeshwar Road,
Krishna Niwas,
Mumbai – 400 006.

... Appellant

Versus

1. Securities and Exchange Board of India
SEBI Bhavan, Plot No.C4-A,
G-Block, Bandra-Kurla Complex,
Bandra (East),
Mumbai – 400 051.

2. Bombay Stock Exchange
P.J.Towers, Dalal Street,
Fort, Mumbai – 400 023.

... Respondents

**WITH
Appeal No.173 of 2016**

M/s. Ramakrishna Sekhsaria
son of late Ramakrishna Sekhsaria
sole proprietor of
M/s. Ramakrishna Sekhsaria
58A, Walkeshwar Road,
Krishna Niwas,
Mumbai – 400 006.

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P.J.Towers, Dalal Street,
Fort, Mumbai – 400 023.

... Respondents

Mr. Neerav B. Merchant, Advocate i/b Thakordas & Mangaldas
for the Appellant.

Mr. Rajesh Nagori a/w Mr. Tomu Francis and Mr. Vivek Shah, Advocates
for Respondent No.1.

Mr. Ajay Khaire, Advocate i/b The Law Point for Respondent No.2.

CORAM : Justice J.P. Devadhar, Presiding Officer
Jog Singh, Member
Dr. C.K.G. Nair, Member

Per : Justice J.P. Devadhar (Oral)

1. Counsel for the appellants seeks to withdraw these two appeals with liberty to file fresh appeals by incorporating additional grounds/documents as are deemed necessary.
2. Accordingly, both these appeals are allowed to be withdrawn with liberty to file fresh appeals within a period of eight weeks from today.
3. If fresh appeals are filed within the time stipulated herein, then the court fees paid on the present appeals may be adjusted against the court fees payable on the fresh appeals that may be filed by the appellants.
4. Both the appeals are disposed of in the above terms with no order as to costs.
5. In view of the disposal of appeals, Misc. Application No.152 of 2016 does not survive and the same is disposed of accordingly.

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Jog Singh
Member

Sd/-
Dr. C.K.G. Nair
Member

11/01/2018
prepared & compared by-dg